

PROFORMA FOR DECLARATION OF ASSETS

(As on 31-03-2012)

Name of Officer (In Full) : KIRAN KUMAR JANGADE

Date of Birth : 14-07-1976

Present Post held : Civil Judge Class-01, Pratappur

Name of District, Sub-Division, Taluka and Village in which property is situated		Name and details of Property		If not in own name state in whose name held and his/her relationship to the Govt. Servant	How acuaired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
		Housing and other Buildings	Land		
1	2	3	4	5	
ग्राम-मंगला, तहसील व जिला-बिलासपुर (छ0ग0)	2200 इस्क्वेयर फीट भूमि जिसमें से 956 इस्क्वेयर फीट भूमि पर खण्डहरनुमा मकान है।	निरंक	स्वयं के नाम पर	स्वअर्जित	
Movable Property (Valued Above 25,000/- of Rs.)					
Name of Articles					
1 हीरो होण्डा मोटर सायकल					
50,000 / -रु0					
Jewellery (Worth Rs.) – Rs. 1,50,000/-					
Jewellery (Lump Sum)					
Jewellery (Worth Rs.) – Rs. 1,50,000/-					
Shares/Debentures					
Ncs. of Share					
2. NIL					
Name of Issuing Company					
1. NIL					

Name of Issuing Company		Life Insurance Policy & Others		Amount
1. LIC स्वयं के नाम पर जिसमें अब तक लगभग 90,000 / - इनवेस्ट किया गया है।				90,000.00
2. LIC स्वयं तथा पत्नी के नाम पर संयुक्त रूप से जिसमें अब तक लगभग 1,50,000 / - इनवेस्ट किया गया				1,50,000.00
3. LIC पुत्री के नाम पर जिसमें अब तक लगभग 37,000 / - इनवेस्ट किया गया है।				37,000.00
Bank Deposites/Securities & Investments				
	Name of Bank	City	Amount	
1) Fixed Deposites	निरंक			
2) Savings Bank A/Cs	भारतीय स्टेट बैंक बैंक ऑफ इंडिया	बिलासपुर, जिला-बिलासपुर (छोगा) कोरवा	55,000 / - ₹0 3,000 / - ₹0	
3) PPF	निरंक	-	-	
4) GPF	कार्यालय महालेखाकार, (लेखा एवं हकदारी) छत्तीसगढ़, रायपुर	रायपुर	2,42,700 / - ₹0	
5) NSS	निरंक			
6) Others	निरंक		-	


Kishan Kumar & Date

(किरण कुमार जांगड़े)
व्यक्तिगत लाभार्थी संख्या - 1
प्रतापपुर, जिला-सुरजपुर (छ.ग.)